GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO: 2611 TO BE ANSWERED ON 23.03.2023

Forest cover in Punjab

2611 SHRI RAGHAV CHADHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of forest cover in the country since 2018 till date, year-wise and State-wise;
- (b) the steps taken by the Ministry for increasing forest cover in the State of Punjab;
- (c) the details of allocation made towards this end; and
- (d) the details on implementation of the Nagar Van Yojana (NVY) in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) Forest Survey of India (FSI), Dehradun, an organization under the Ministry carries out the assessment of forest cover biennially since 1987 and the findings are published in India State of Forest Report (ISFR). As per latest ISFR 2021, the total forest cover of the country is 7,13,789 square kilometre which is 21.71% of the geographical area of the country. The trend for the last three ISFRs shows an increase in Forest cover of the country. The forest cover has increased by 3,976 square kilometre between ISFR 2017 and ISFR 2019 assessment while there is an increase of 1,540 square kilometre between ISFR 2019 and ISFR 2021 assessment. The State wise details of change in Forest Cover between ISFR 2017, ISFR 2019 and ISFR 2021 are given in Annexure-I.
- (b) & (c) Conservation and Protection of forests is primarily the responsibility of concerned State Government and UT Governments as per the provisions of Indian Forest Act, 1927, Wildlife (Protection) Act, 1972, Forest (Conservation) Act, 1980 and rules made there under, and also under State Specific Acts and Rules.

In order to restore ecosystems and increase the forest cover in the country, afforestation and tree plantation activities are undertaken by States/UTs. The Ministry provides financial assistance to States/UTs under various Centrally Sponsored Schemes namely Green India Mission (GIM) to support and supplement the efforts of States and Union Territories. The Ministry has taken up GIM activities in the State of Punjab in the financial year 2015-2016. A sum of Rs. 21.57 Crores has been released to the State of Punjab for undertaking the afforestation activities as per the approved Annual Plan of Operations under GIM.

The Compensatory Afforestation Fund (CAMPA fund) are being utilized by States/UTs for taking up compensatory afforestation as per approved Annual Plan of Operations for compensating the loss of forest & tree cover due to diversion of forest land for developmental projects as per provisions of Compensatory Afforestation Fund Act, 2016 (CAF Act) and CAF Rules, 2018. Since 2018, CAMPA funds of Rs. 11,49.53 crore have been released to State of Punjab so far.

Afforestation activities are also taken up under various programmes and schemes of line Ministry such as Mahatma Gandhi National Rural Employment Guarantee Scheme, National Bamboo Mission, Sub-Mission on Agroforestry etc. and under schemes of State Government/UT Administration through different departments, Non-Government Organizations, Civil Society, Corporate bodies etc. The multi departmental efforts have yielded good results in conserving and enhancing forest cover in the country.

(d) The Ministry is implementing Nagar Van Yojana (NVY) since the year 2020 which envisages creation of 400 Nagar Vans and 200 Nagar Vatika in the country during the period 2020-21 to 2024-25 under the funds available under National Compensatory Afforestation Fund (CAMPA). The Nagar Van Yojana aims to enhance the green cover in the urban and peri-urban areas including biological diversity, provide ecological benefits and improve the quality of life of city dwellers. The Ministry has approved four Nagar Van/Vatika projects in Punjab under Nagar Van Yojana with the total cost of Rs. 374.40 lakhs and Rs. 262.08 lakhs has been released so far.

Annexure-I

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2611 due for answer on 23.03.2023 regarding 'Forest Cover in Punjab' State/UTs wise details of change in Forest Cover from ISFR 2017 to ISFR 2021

(Area in Square Kilometre)

| States/UTs | Geographi cal area | Forest Cover | | | Change in Forest Change in Forest | |
|------------------------|-----------------------|------------------|------------------|------------------|-----------------------------------|-------|
| | | ISFR 2017 (a) | ISFR 2019 (b) | ISFR 2021 (c) | Cover between ISFR 2017 & ISFR | |
| Andhra Pradesh | 1,62,968 | 28,147 | 29,137 | 29,784 | 990 | 647 |
| Arunachal Pradesh | 83,743 | 66,964 | 66,688 | 66,431 | -276 | -257 |
| Assam | 78,438 | 28,105 | 28,327 | 28,312 | 222 | -15 |
| Bihar | 94,163 | 7,299 | 7,306 | 7,381 | 7 | 75 |
| Chhattisgarh | 1,35,192 | 55,547 | 55,611 | 55,717 | 64 | 106 |
| Delhi | 1,483 | 192.41 | 195.44 | 195 | 3.03 | -0.44 |
| Goa | 3,702 | 2,229 | 2,237 | 2,244 | 8 | 7 |
| Gujarat | 1,96,244 | 14,757 | 14,857 | 14,926 | 100 | 69 |
| Haryana | 44,212 | 1,588 | 1,602 | 1,603 | 14 | 1 |
| Himachal Pradesh | 55,673 | 15,100 | 15,434 | 15,443 | 334 | 9 |
| Jharkhand | 79,716 | 23,553 | 23,611 | 23,721 | 58 | 110 |
| Karnataka | 1,91,791 | 37,550 | 38,575 | 38,730 | 1025 | 155 |
| Kerala | 38,852 | 20,321 | 21,144 | 21,253 | 823 | 109 |
| Madhya Pradesh | 3,08,252 | 77,414 | 77,482 | 77,493 | 68 | 11 |
| Maharashtra | 3,07,713 | 50,682 | 50,778 | 50,798 | 96 | 20 |
| Manipur | 22,327 | 17,346 | 16,847 | 16,598 | -499 | -249 |
| Meghalaya | 22,429 | 17,146 | 17,119 | 17,046 | -27 | -73 |
| Mizoram | 21,081 | 18,186 | 18,006 | 17,820 | -180 | -186 |
| Nagaland | 16,579 | 12,489 | 12,486 | 12,251 | -3 | -235 |
| Odisha | 1,55,707 | 51,345 | 51,619 | 52,156 | 274 | 537 |
| Punjab | 50,362 | 1,837 | 1,849 | 1,847 | 12 | -2 |
| Rajasthan | 3,42,239 | 16,572 | 16,630 | 16,655 | 58 | 25 |
| Sikkim | 7,096 | 3,344 | 3,342 | 3,341 | -2 | -1 |
| Tamil Nadu | 1,30,060 | 26,281 | 26,364 | 26,419 | 83 | 55 |
| Telangana | 1,12,077 | 20,419 | 20,582 | 21,214 | 163 | 632 |
| Tripura | 10,486 | 7,726 | 7,726 | 7,722 | 0 | -4 |
| Uttar Pradesh | 2,40,928 | | 14,806 | 14,818 | | 12 |
| Uttarakhand | 53,483 | 24,295 | 24,303 | 24,305 | 8 | 2 |
| West Bengal | 88,752 | 16,847 | 16,902 | 16,832 | 55 | -70 |
| A&N Islands | 8,249 | 6,742 | 6,743 | 6,744 | 1 | 1 |
| Chandigarh | 114 | 21.56 | 22.03 | 22.88 | 0.47 | 0.85 |
| Dadra & Nagar Haveli # | 491 | 207 | 207 | 007.75 | 0 | 0.00 |
| Daman & Diu # | 111 | 20.49 | 20.49 | 227.75 | 0 | 0.26 |
| Jammu & Kashmir* | 2 22 22 5 | 23,241 | 21,358 | 21,387 | -1883 | 29 |
| Ladakh | 2,22,236 | 0 | 2,254 | 2,272 | 2254 | 18 |
| Lakshadweep | 30 | 27.10 | 27.10 | 27.10 | 0 | 0 |
| Puducherry | 490 | 53.67 | 52.41 | 53.30 | -1.26 | 0.89 |
| Grand Total | 32,87,469 | 7,08,273 | 7,12,249 | 7,13,789 | 3,976 | 1,540 |

* From ISFR 2019 onwards Jammu & Kashmir was divided into two UTs viz. Jammu & Kashmir and Ladakh.

From ISFR 2021 onwards Dadra & Nagar Haveli and Daman & Diu have been combined into one UT.